

NATIONAL GREEN TRIBUNAL, CENTRAL ZONAL BENCH (BHOPAL)

CAUSE LIST
Central Zonal Bench
SuchnaBhawan,IIIrdFloor, Arera Hills

Date: 22th September, 2014

TIME:10.30 hrs. to 13.15 hrs.

14.00 hrs. to 16.00 hrs.

HON'BLE MR. JUSTICE DALIP SINGH JUDICIAL MEMBER

HON'BLE MR. P.S. RAO EXPERT MEMBER

S.No	Case No	Parties	Counsel for parties	Remarks
FOR HEARING				
1.	Original Application No. 125/2013	Villagers of Village Patanwati 8 Ors. Vs. State of Rajasthan & 4 Ors.	Mr. Suresh Chand Sharma Mr. Vishal Bhatnagar Adv. Mr. Sandeep Singh, Adv. for R-R.P.C.B. Raj. Mr. Sachin K. Verma, Adv. Ms. Sadhana Pathak Adv. Mr. Arvind Soni Adv.	
2.	Original Application No. 140/2014 (M.A. No 544/2014)	Paryavaran Avam Manav Sanrakshan Samity Vs State of M.P. & 5 ors.	Mr. R.S.Verma, Adv. Mr. Sandeep Singh Adv. For R-3 & 4 Mr. Yagvendra Yadav, Adv for R-2 (CGWB)	
3.	Original Application No. 197/2014	Paryavaran Avam Manav Sanrakshan Samity Vs. Jabalpur Cont. Board & 5 Ors.	Mr. R.S.Verma, Adv.	